The MDM guidelines lay down that on an average 25% of schools should be inspected every quarter by State Government officers belonging to different departments at District, Sub-Division, Tehsil/Taluka, block and other suitable levels. In addition, the Joint Review Mission consisting of representatives of Central Government, State Government, UNICEF and Supreme Court Commissionerate, also help in detecting anomalies in the scheme. Similarly, 41 independent Monitoring Institutions such as IIT Chennai and Visva-Bharati etc. also monitor the MDM scheme.

Disability aspect in curriculum of schools of architecture

- 542. SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether a disability aspect in curriculum exists in schools of architecture across the country;
 - (b) whether Government intends to include this curriculum in other schools;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir. The disability aspect in curriculum exists in various schools of architecture across the country. Designing barrier free buildings and creating urban infrastructure has been inducted in the syllabus of most of the Institutions/ Universities. It is also being taught as a topic in allied subjects under various heads/part of subjects of under graduate architectural curriculum in various Universities like Pune University, Birla Institute of Technology, Mesra, School of Planning and Architecture, Bhopal, School of Planning and Architecture, Vijayawada, University of Calicut etc.

(b) to (d) The Government does not prescribe the curriculum for Architectural programmes. However, the curriculum in the schools of architecture is decided by the Academic Council/Governing Body of the respective Schools/Universities/Institutions, as per the Minimum Standards of Architectural Education prescribed by the Council of Architecture, a statutory body under the Architects Act, 1972.

Study on social exclusion and inclusive policy

†543. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission (UGC) has approved the guidelines

[†]Original notice of the question was received in Hindi.

regarding the study on social Exclusion and Inclusive Policy in various universities of the country; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir.

(b) The University Grants Commission (UGC) in its 494th meeting, held on 31st July, 2013, approved the continuation of the scheme on study of social exclusion and inclusive policy. The Twelfth Plan guidelines for establishment of centres in universities for study of social exclusion and inclusive policy, issued by the UGC are available on its website at http://www.ugc.ac.in/pdfnews/2118716-social-exclusion-colleges.pdf.

Proposals under RUSA

†544. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of States which have submitted proposals under the Rashtriya Uchchatar Shiksha Abhiyan (RUSA) in the country so far;
- (b) whether Government is taking any measures or has taken any steps to promote RUSA; and
 - (c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) As on date, 23 States and 04 Union Territories (UTs) are participating in Rashtriya Uchchatar Shiksha Abhiyan (RUSA), while 05 other states have indicated their willingness to participate in the Scheme. So far, State Higher Education Plans (SHEPs) of 13 States have been received.

(b) and (c) An amount of ₹ 310.40 crores has been released to different States/UTs under various components of RUSA as on 30.06.2014. Preparatory grants of ₹ 74.04 crores and 'Management Monitoring Evaluation and Research' funds of ₹ 2.24 crores

[†]Original notice of the question was received in Hindi.